

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A. No. 3280/2013**

New Delhi, this the 22<sup>nd</sup> July of 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)**  
**Hon'ble Mr. V. N. Gaur, Member (A)**

Khushi Ram,  
Ex. ASI in Delhi Police,  
PIS No. 28790239,  
Aged about 55 years,  
S/o. Sh. Nand Kishore,  
R/o. A-77, Chander Vihar,  
Mandawali,  
Delhi -92.

...Applicant

(Advocate : Mr. Anil Singal)

Versus

Govt. of NCT of Delhi through

1. Commissioner of Police,  
PHQ, I.P. Estate,  
New Delhi.
2. Addl. C.P (Special Branch)  
Police Bhawan, Asaf Ali Road,  
Kamla Market,  
Delhi.
3. D.C.P (Special Branch)  
Police Bhawan, Asaf Ali Road,  
Kamla Market,  
Delhi.

....Respondents

(By Advocate : Mr. N. K. Singh for Ms. Avnish Ahlawat)

O R D E R ( O R A L )

**Justice M. S. Sullar, Member (J) :**

At the very outset, learned counsel for the applicant intends to withdraw the Original Application (O.A), to enable the applicant to file a fresh O.A after the decision of the Criminal Appeal pending in the Hon'ble Delhi High Court.

2. Accordingly, the O.A is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

(V. N. Gaur)  
Member (A)

(Justice M. S. Sullar)  
Member (J)

/Maya/